

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH: GUWAHATI 5

ORIGINAL APPLICATION NO: 7094

MISC. PETITION/ REVIEW APPLICATION/C M.PETITION NO.

Shri D. Das APPLICANT(S)
versus

Mr. S.P. Deka RESPONDENT(S)

Mr. A.K. Bora, S.B. Das APPLICANT(S)

Mr. B.K. Sharma RESPONDENT(S)

Mr. B.K. Sharma RESPONDENT(S)

OFFICE NOTE	DATE	COURT'S ORDER
This application is in form and within time. C. F. of Rs. 50/- deposited IPO/B1, No. 86/128 Dated 29.3.94	5.4.94.	Heard learned counsel Mr S.P. Deka on behalf of applicant Shri Dimbadhar Das. Perused statement of grievances and reliefs sought for in this application. The grievance is for correction of date of birth in the Service Book.
<i>Mr. Mukulay</i> By Registrar (J) <i>Boi</i> <i>4/4</i>		This application is admitted. Issue notice on the respondents under Registered Post. Learned Railway counsel Mr B.K. Sharma receives copy of this application and prays for six weeks time to file counter. Time allowed as prayed for.
		List on 31.5.94 for counter and further orders.

Heard counsel of the parties on the interim relief prayer. Presently, as per official records the date of birth of applicant is 8.4.1936 and his prayer to correct DOB as 2.4.1938. We find no justification to pass any interim/stay order as the applicant will get all consequential reliefs including monetary benefits if succeeds in the case.

Nagark
Vice-Chairman
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Member

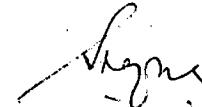
30-5-94
acs
Counter has not
been filed.

31.5.94

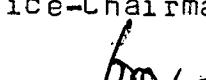
None appears for applicant.

Learned Railway counsel Mr B.K.Sharma is allowed another six weeks time to file counter as prayed for by Mr. B. Mehta on his behalf.

List on 20.7.1994 for counter and further orders.



Vice-Chairman



Member

pg

16-6-94

Record is placed in view of Misc.Petition 75/94. This Original Application 70/94 is disposed of on withdrawal by the applicant ⁱⁿ view of order recorded to-day in M.P. 75/94. Learned Railway counsel Mr. B.K. Sharma submits that the applicant has illegally gained by drawing salary and other benefits for some period beyond ^{the} date of superannuation. We find no reasons to comment on this and simply recorded submissions of Mr. B.K. Sharma.

This application is disposed of on withdrawal.

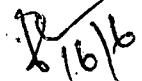


Vice-Chairman



Member

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